

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).655/2026

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

AKSHAIBAT SINGH

Respondent(s)

[ONLY IA No. 97505/2026 IS LISTED UNDER THIS ITEM]
IA No. 97505/2026 - EARLY HEARING APPLICATION

Date : 06-08-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Appellant(s) : Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Anand Shankar Jha, AOR
Ms. Meenakshi Devgan, Adv.
Mr. Parvez Rahman, Adv.
Mr. Shubhank Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. List the appeal for hearing within six months before an appropriate Bench.
2. IA No. 97505/2026 stands disposed of accordingly.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
DEPUTY REGISTRAR